

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.4024  
TO BE ANSWERED ON 10.08.2017**

**Performance of Sportspersons**

**4024. SHRI SANKAR PRASAD DATTA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government is aware that certain States/districts in the country produce a good number of sportspersons in specific sports disciplines;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to give more emphasis and provide better facilities to such States/districts to further enhance the performance in such disciplines; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH  
AFFAIRS AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) & (b): As 'Sports' is a State subject, promotion of sports in the respective State/UTs is the primary responsibility of concerned State/UT Government. However, Government of India through Sports Authority of India (SAI) is implementing the following Sports Promotional Schemes to scout and nurture sports talent to compete at National and International level competitions:**

- National Sports Talent Contest Scheme (NSTC)**
- Army Boys Sports Company (ABSC)**
- SAI Training Centre (STC)**
- Special Area Games (SAG)**
- Extension Centre of STC/SAG**
- Centre of Excellence (CoE)**
- National Sports Academies (NSA)**

**Presently, 13684 talented sports persons (9653 boys and 4031 girls) identified under SAI Schemes are being trained in 27 sports disciplines throughout the country.**

**As a matter of fact, SAI sets up its sports centres in the respective states based on the proposals received from State Government. Such proposals are examined through an expert committee who invariably visits the location and prepare a technical feasibility report based on the availability of sports infrastructure and the prominent sports person produced from the area during the last 3-5 years in the given sports discipline. Therefore, SAI establishes its training centres primarily on the basis of sports talent the region has produced in the past. As for example, Athletics is one of the sports discipline in SAI centres established in the State of Kerala, Wrestling & Boxing in Haryana, Contact Sports in the North-Eastern States, Archery in tribal belts of Jharkhand, Orissa and North-Eastern States and so on.**

**(c) & (d): Government of India is implementing a new Scheme called “Khelo India –National Programme for Development of Sports” as a Central Sector Scheme from the financial year 2016-17. This Scheme, inter-alia, provides for creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool, etc.**

**The Scheme is demand driven. As and when proposals for development of sports infrastructure are received from States / UTs, if complete in all respects and technically feasible, funds are sanctioned subject to availability of funds.**

**Apart from the existing 289 Sports centres established by SAI in 27 sports discipline across the country, SAI is giving special preference to establish its fresh training centre only in rural, tribal coastal and inaccessible hilly areas. Recently, the following SAI centres had been established to exploit the sports potential for such region:**

- 1. SAG centre at Kargil, J & K**
- 2. SAG centre, Lakshwadeep UT**
- 3. STC, Hazaribagh**
- 4. STC, Yanam UT**

**Further, the sports infrastructure of existing extension centre of SAG Port Blair at Car Nicobar which was damaged in 2003 in Tsunami, has been upgraded by the UT of Andaman & Nicobar.**

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